

THE ADMINISTRATION OF UNION TERRITORY OF LADAKH OFFICE OF THE DISTRICT MAGISTRATE, LEH - LADAKH

(Tel no 01982-252010, Fax no 01982252106 email; dcleh-jkanic.in)

Subject: Restriction on entry of Tourists (Both domestic and International).

ORDER

In view of declaration of incidence of COVID-19 as 'Notified Disaster' by Union Government and as a precautionary measure to contain the spread of COVID-19 and by virtue of power vested in me under Section 34(c) of the Disaster Management Act, 2005, I hereby order:-

"Restriction on entry of both domestic as well as international tourists within the territorial jurisdiction of district Leh by any means (i.e. Air, Road etc.) till 30th April, 2020".

This shall come into force with immediate effect.

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(Sachin Kumar Vaishya)IAS
District Magistrate,
Leh-Ladakh

Dated: 18/03/2020

No. DCL/PS/COVID-19/2020

Copy to the:-

1. Commissioner/Secretary, UT-Ladakh for kind information.

2. Divisional Commissioner, Ladakh for kind information.

3. Sr. Superintendent of Police, Leh for information and n.a.

4. Addl. District Magistrate, Leh for information and n.a. She shall monitor on daily basis and submit the report to the undersigned by 1:00 pm daily.

5. Technical Director, NIC, Leh for uploading on the official websites.

6. Director; AAI, Leh for information & n.a.

7. All SDMs for information and n.a.

8. Dv. SP (AHJ) KBR Airport Leh for information & n.a.

- 9. OSD to Hon'ble LG, UT of Ladakh for kind information of HLG
- OSD to Advisor to HLG, UT of Ladakh for kind information of Advisor.

M. Assistant Director, Tourism, Leh for information & n.a.

 Assistant Director, Information Leh for wide publicity through print and electronic media.

13. President, ALTOA, Leh for information.

President, Hotel Association, Leh for information.

15. President, Taxi Union, Leh for information.



THE ADMINISTRATION OF UNION TERRITORY OF LADAKH Office of the District Magistrate, Leh-Ladakh

(Tel No. 10982-252010, Fax 01982-252016, Email Id- dcleh-jk@nic.in)

Subject:-Restriction on entry of Tourists (Both Domestic and International). Order No. DCL/PS/COVID-19/2020 Dated: 18-03-2020

CORRIGENDUM

In reference to the above order on the subject, restriction on entry of Tourists (Both Domestic and International) be read as "International" only.

This shall come into force with immediate effect.

(Sachin Kumar Vaishya) IAS District Magistrate, Leh.

Dated: 18.03.2020

No. DCL/PS/COVID-19/2020 Copy to the:

- 1. Commissioner/Secretary, UT-Ladakh for kind information.
- 2. Divisional Commissioner, Ladakh for kind information.
- 3. Sr. Superintendent of Police, Leh for information and n.a.
- 4. Addl. District magistrate, Leh for information and n.a. She shall monitor on daily basis and submit the report to the undersigned by 1:00 pm daily.
- 5. Technical Director, NIC, Leh for uploading on the official websites.
- 6. Director, AAI, Leh for information and strict compliance of the order.
- 7. All SDMs for information and n.a.
- 8. Dy. SP (AHJ), KBR Airport, Leh for information and strict compliance of the
- 9. OSD to Hon'ble Lt. Governor, UT of Ladakh for kind information of HLG. 10. OSD to Advisor to HLG, UT of Ladakh for kind information of Advisor.
- 11. Assistant Director, Tourism, Leh for information and n.a.
- 12. Assistant Director, Information, Leh for wide publicity through print and electronic media.
- 13. President, ALTOA, Leh for information.
- 14. President, Hotel Association, Leh for information
- 15. President, Taxi Union, Leh for information.